



2026:AHC:27632

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 20 of 2026

Smt. Madhu

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mahesh Sharma
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is disposed of.
2. For order, see order of date passed in Writ-A No.15834 of 2004.

February 5, 2026

N.S.Rathour

(Vikas Budhwar,J.)